

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI MA	100789/2020	Securities and Exchange Board of India Vs Zodiac Solutions	Madhukar P. Dalvi
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
2	SEBI SPL CASE	100235/2014	Securities and Exchange Board of India Vs Anil Dashrathlal Modi	
3	SEBI SPL CASE	100092/2015	Securities and Exchange Board of India Vs Mangalaben A. Doshi.	
<b><u>EVIDENCE</u></b>				
4	SEBI SPL CASE	100310/2014	Securities and Exchange Board of India Vs Mangalaben A. Doshi	
5	SEBI SPL CASE	100180/2015	Securities and Exchange Board of India Vs Suresh G.Motwani and 5 others.	
6	SEBI SPL CASE	100219/2015	Securities and exchange Board of India Vs Sunearth Ceramics Ltd and 14 others	
7	SEBI SPL CASE	100010/2016	Securities and Exchange Board of India Vs Shri. T. Sridhar	
<b><u>CHARGE</u></b>				
8	SEBI SPL CASE	100039/2014	Securities and Exchange Board of India Vs Ms. Goldage Plantations and Marine I Ltd and Ors.	
<b><u>ORDER</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SEBI SPL CASE	100207/2015	Securities and exchange Board of India Vs Swadeshi Plantations Ltd. and 3 others	
<b><u>REPORT</u></b>				
10	SEBI SPL CASE	100035/2014	Securities and Exchange Board of India Vs Ms. Mahamaya Plantation Pvt Ltd. and Ors.	
11	SEBI SPL CASE	100036/2014	Securities and Exchange Board of India Vs Ms. Gaurav Plantation Pvt. Ltd. and ors.	
12	SEBI SPL CASE	100047/2014	Securities and Exchange Board of India Vs Ms. Green Fringer Forest and Orchards Pvt. Ltd. and Ors.	
13	SEBI SPL CASE	100191/2014	Securities and Exchange Board of India Vs Balwant Textile Mills Ltd and Ors.	
14	SEBI SPL CASE	100283/2014	Securities and Exchange Board of India Vs Ramniklala Patel	
15	SEBI SPL CASE	100328/2014	Securities and Exchange Board of India Vs Ravi Kumar Ghosh	
16	SEBI SPL CASE	100391/2014	Securities and Exchange Board of India Vs Gopal Kupposwami Ramourti and ors 5	Samrat Dutta

**( Main Matter SEBI MA/0100214/2014)**

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SEBI SPL CASE	100357/2014	Securities and Exchange Board of India Vs Tejash Jayantilal Shah	Abhishwk Ramdas Rozatkar
<b>( Main Matter SEBI MA/0100077/2014)</b>				
<b><u>HEARING</u></b>				
2	SEBI SPL CASE	100223/2014	Securities and Exchange Board of India Vs Sahara Housing Investment Corporation Ltd. and Ors.	
3	SEBI SPL CASE	100224/2014	Securities and Exchange Board of India Vs Sahara India Real Estate and Ors	
4	SEBI SPL CASE	100030/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. VIJAY BABUNA	
5	SEBI MA	100596/2018	STATE GOVERNMENT Vs Falcon Tyres Limited and anr.	
<b><u>EVIDENCE</u></b>				
6	SEBI SPL CASE	100046/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAINBOW PERENNIAL KRISHI LTD.	
7	SEBI SPL CASE	100002/2017	Securities and Exchange Board of India .. Complainant Vs E-Star Infotech Ltd. and 1 Anr	
8	SEBI SPL CASE	100027/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs IMTIYAZ HUSAIN SAIYED MOHAMED SAIYED	pp

**COMPLIANCE**

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SEBI SPL CASE	100007/2013	Securities and Exchange Board of India Vs Pratik Shah	Modi
<b><u>REPLY/SAY</u></b>				
10	SEBI SPL CASE	100035/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. KONKAN ADVENTURE LTD.	
<b><u>CITATION</u></b>				
11	SEBI SPL CASE	100065/2014	Securities And Exchange Board of India Vs Dilip Sudhanar Pendse	
<b><u>REPORT</u></b>				
12	SESSIONS CASE	100368/1981	State Bandra PS Vs Naushad Abdul Hakim	Select
13	SESSIONS CASE	100587/1981	State Matunga PS Vs Altaf Muttuswami @ velayadan	Select
14	SESSIONS CASE	100324/1982	Byculla Police station Vs Mustakin @ Bhulva Nazir Shaikh	
15	SESSIONS CASE	100508/1993	State D. B. Marg PS Vs Prasad Rambhu Pashte	D.G.P.
16	SESSIONS CASE	101016/1997	STATE Vs DARSHAN L. DAVE	APP
17	SESSIONS CASE	100022/2001	The State Vs Umesh R. Gaud 3 Ors.	
18	SEBI SPL CASE	100114/2015	Securities and Exchange Board of India Vs Amit Shantilal Mehta	
19	SEBI SPL CASE	100175/2015	Securities and Exchange Board of India Vs Yogini V. Patel	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	SEBI SPL CASE	100186/2015	Securities and Exchange Board of India Vs MS Saral Websites and Exim Pvt. Ltd. and two others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100210/2014	Securities and Exchange Board of India Vs Harshad C. Shah	
2	SEBI SPL CASE	100316/2014	Securities and Exchange Board of India Vs MS. Soundcraft Industries Ltd.	
3	SEBI SPL CASE	100317/2014	Securities and Exchange Board of India Vs MS Kolar share Pvt. Ltd	
<b><u>EVIDENCE</u></b>				
4	SEBI SPL CASE	100051/2014	Securities and Exchange Board of India Vs Auani Plantations Ltd. and Ors.	
5	SEBI SPL CASE	100096/2014	Securities and Exchange Board of India Vs Fanky Texofood Industries Ltd. and Ors.	
<b><u>CHARGE</u></b>				
6	SEBI SPL CASE	100201/2014	Securities and Exchange Board of India Vs Panther Investrade Limited and 3 Ors.	
7	SEBI SPL CASE	100143/2015	Securities and Exchange Board of India Vs Ms. Alexcon Foamcast Ltd., and 1 other.	
<b><u>DOCUMENTS</u></b>				
8	SEBI SPL CASE	100105/2014	Securities And Exchange Board of India Vs Shri. Ketan U. Parekh and Ors.	
9	SEBI SPL CASE	100184/2014	Securities and Exchange Board of India Vs Amit Shah	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SEBI SPL CASE	100209/2014	Securities and Exchange Board of India Vs Jhaveri Securities and 1 Anr.	
11	SEBI SPL CASE	100270/2014	Securities and Exchange Board of India Vs Tushar s. Jhaveri	
12	SEBI SPL CASE	100302/2014	Securities and Exchange Board of India Vs Tushar Jhaveri	
<b>( Main Matter SEBI MA/0100060/2014)</b>				
13	SEBI SPL CASE	100440/2014	Securities and Exchange Board of India Vs PCS Stock Broking pvt. ltd. and ors	Sharad Bansode
<b><u>APPEARANCE</u></b>				
14	SEBI SPL CASE	100066/2016	Securities and Exchange Board of India Vs Dushyant Natwarlal Dalal and 24	
15	SEBI SPL CASE	100074/2016	Securities and Exchange Board of India ... Complainant Vs Dushyant Natwarlal Dalal and Ors. ... Accused	
<b><u>REPORT</u></b>				
16	SEBI SPL CASE	100019/2014	Securities and Exchange Board of India Vs Manojbhai Bhavsar Kaniyalal	Amrita Joshi
17	SEBI SPL CASE	100198/2014	Securities and Exchange Board of India Vs Rajiv Acharya	
18	SEBI SPL CASE	100286/2014	Securities and Exchange Board of India Vs Asif Chipa S/o Hamidbhai Chipa	Modi Nikhil Salavi

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SEBI SPL CASE	100220/2015	Securities and exchange Board of India Vs Zodiac.com solutions pvt ltd. and 2 others	
20	SEBI SPL CASE	100224/2015	Securities and exchange Board of India Vs Sanskardhani Agrovvet Pharma Ltd. and 3 others	
21	SEBI SPL CASE	100259/2015	Securities and Exchange Board of India Vs Adam Comsof Ltd. and 18 ors	
22	SEBI SPL CASE	100058/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PRAKASH CERAMICS LIMITED AND ANOTHER 1	
23	SEBI SPL CASE	100065/2016	Securities and Exchange Board of India Vs Alderbrooke Portfolio Management Service Limited and 2 ors	
24	SEBI SPL CASE	100018/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs B.P.JHUNJHUNWALA AND ORS HUF KARTA	pp



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE</u></b>				
1	SEBI SPL CASE	100259/2014	Securities and Exchange Board of India Vs Nisarga Forests I Ltd. and ors 5	
<b><u>ARGUMENTS</u></b>				
2	SEBI SPL CASE	100086/2014	Securities and Exchange Board of India Vs Ms. Bhu Bhairav Agro Tech Ltd. and Ors.	
3	SEBI SPL CASE	100355/2014	Securities and Exchange Board of India Vs Arshad Afzal Khan	Modi
<b><u>HEARING</u></b>				
4	SEBI SPL CASE	100056/2016	THE SECURITIES AND EXCHANGE BOARD OF INDIA. Vs SAMRUDDHA JEEVAN FOODS INDIA LIMITED AND ORS.04	Law Global.
<b><u>ORDER</u></b>				
5	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
6	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
7	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
8	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
10	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
<b><u>REPLY/SAY</u></b>				
11	SEBI SPL CASE	100411/2014	Securities and Exchange Board of India Vs Mihir Ghelani, Proprietor of MS Mohan Investments	Sanjay Chandel
12	SEBI SPL CASE	100088/2015	Securities and Exchange Board of India Vs Innovision E-Commerce Ltd. and 3 ors.	
<b>( Main Matter SEBI MA/0100093/2014)</b>				
<b><u>STEPS</u></b>				
13	SEBI SPL CASE	100166/2015	Securities and Exchange Board of India Vs Rajeshwari Alluri	
<b><u>REPORT</u></b>				
14	SEBI SPL CASE	100189/2014	Securities and Exchange Board of India Vs Aashi Pharmahem Ltd and Ors.	
15	SEBI SPL CASE	100194/2014	Securities and Exchange Board of India Vs Shaw Wallace and Company Ltd. and Ors.	
16	SEBI SPL CASE	100244/2014	Securities and Exchange Board of India Vs R. C. Overseas Pvt. Ltd. and ors	

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17	SEBI SPL CASE	100293/2014	Securities and Exchange Board of India Vs Hari Krishna Yannam	
<b>( Main Matter SEBI MA/0100177/2014)</b>				
18	SEBI SPL CASE	100323/2014	Securities and Exchange Board of India Vs Pillaiyar Pattiyar Textiles Ltd. and Anr.	
19	SEBI SPL CASE	100329/2014	Securities and Exchange Board of India Vs Kailash Chandra Gupta	
20	SEBI SPL CASE	100392/2014	Securities and Exchange Board of India Vs Vinod Hingorani Chairman of Kolar Biotech ltd.	Arun Kumar
<b>( Main Matter SEBI MA/0100119/2014)</b>				
21	SEBI SPL CASE	100405/2014	Securities and Exchange Board of India Vs Sunday Exports Ltd and 5 others.	Anamika Ahir
<b>( Main Matter SEBI MA/0100209/2014)</b>				
22	SEBI SPL CASE	100023/2015	Securities and Exchange Board of India Vs Ms Punjab woolcombers Ltd. and ors	A Chandra sekhar Rao
23	SEBI SPL CASE	100084/2015	Securities and Exchange Board of India Vs Amit Goel	
24	SESSIONS CASE	100313/2015	The State DCB CID Vs Mohammed Hassan Liyakat Shaikh and 3 ors.	
25	SEBI SPL CASE	100247/2015	Securities and exchange Board of India Vs Ms. Cyberspace Ltd.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
26	SEBI SPL CASE	100007/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SAI PRASAD CORPORATION LTD....OTH	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100054/2014	Securities and EXchange Board of India Vs Shri. Sanjay Kothari	
2	SEBI SPL CASE	100226/2014	Securities and Exchange Board of India Vs Mahesh Tanvi	
3	SEBI SPL CASE	100266/2014	Securities and Exchange Board of India Vs Rajkumar Basantani	
4	SEBI SPL CASE	100444/2014	Securities and Exchange Board of India Vs Harvic Management Service Ltd and ors	Sharad Bansode
5	SEBI SPL CASE	100083/2015	Securities and Exchange Board of India Vs Amin Distributors and 1 Anr.	
<b>( Main Matter SEBI MA/0100152/2014)</b>				
6	SEBI SPL CASE	100050/2016	Securities and Exchange Board of India Vs M/s. Amrutleela Agra Forestry Ltd. and 7 others.	
7	SEBI SPL CASE	100011/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAJBHUSHAN DIXIT	pp
8	SEBI SPL CASE	100010/2019	HANSRAJ TARACHANAL AGARWAL.....(COMPLAINANT) Vs BABUBHAI PURUSHOTTAMDAS, STOCK BROKER PVT. LTD.....ORS 6	Agarwal
<b><u>EVIDENCE</u></b>				
9	SEBI SPL CASE	100183/2014	Securities and Exchange Board of India Vs Ravi Prakash Khemka and ors	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SEBI SPL CASE	100256/2014	Securities and Exchange Board of India Vs Shila Baburo Suryavanshi	
11	SEBI SPL CASE	100337/2014	Securities and Exchange Board of India Vs Classic credit ltd., and Others	
12	SEBI SPL CASE	100398/2014	Securities and Exchange Board of India Vs Bharat Patel	Manish Bundel
<b>( Main Matter SEBI MA/0100132/2014)</b>				
13	SEBI SPL CASE	100053/2015	Securities and Exchange Board of India Vs Rajnish B. Jain	
<b>( Main Matter SEBI MA/0100064/2014)</b>				
<b><u>ORDER</u></b>				
14	SEBI SPL CASE	100027/2014	Securities and Exchange Board of India Vs Sagar Green Gold Plantations Group Pvt. Ltd. and Ors.	
15	SEBI SPL CASE	100222/2015	Securities and exchange Board of India Vs Gondwana Farms and forest limited and 3 others	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
16	SEBI SPL CASE	100026/2014	Securities and Exchange Board of India Vs Alfavisision Planlation ltd. and ors	
17	SEBI SPL CASE	100113/2014	Securities and Exchange Board of India Vs Ms Green Time Agro Tem Pvt. Ltd. and Ors.	
18	SEBI SPL CASE	100236/2015	Securities and exchange Board of India Vs Information Technologies India Ltd. and 62 others	

**STEPS**

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SEBI SPL CASE	100374/2014	Securities and Exchange Board of India Vs Manoj T. Shah	Ankit Bhansali
<b>( Main Matter SEBI MA/0100083/2014)</b>				
20	SEBI SPL CASE	100122/2015	Securities and Exchange Board of India Vs Ms. Uma Shares.	
<b><u>REPORT</u></b>				
21	SEBI SPL CASE	100265/2014	Securities and Exchange Board of India Vs Hitech Jewellery Industries Ltd. and ors 5	
22	SEBI SPL CASE	100271/2014	Securities and Exchange Board of India Vs N. C. Soni, Director of Hitech Jewellery Industries Ltd	
23	SEBI SPL CASE	100358/2014	Securities and Exchange Board of India Vs Mukerian papers Ltd and anr	Siddharth Dachalwal
24	SEBI SPL CASE	100135/2015	Securities and Exchange Board of India Vs Parasmal Rampuria	
25	SEBI SPL CASE	100189/2015	Securities and Exchange Board of India Vs Shri. Sunil D. Goglani	
26	SEBI SPL CASE	100208/2015	Securities and exchange Board of India Vs Sanidhya Holiday Resort and Estate and 2 others	
27	SEBI SPL CASE	100211/2015	Securities and exchange Board of India Vs Greenfield Tarding and fincne Limited and 3 others	

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28	SEBI SPL CASE	100218/2015	Securities and exchange Board of India Vs Bonanza Biotech Ltd and 6 others	
29	SEBI SPL CASE	100230/2015	Securities and exchange Board of India Vs Aash Infin and Agrowth Pvt Ltd and 1 other	
30	SEBI SPL CASE	100252/2015	Securities and exchange Board of India Vs MS. Sarvodaya Plantations Ltd. and 3 others	
31	SEBI SPL CASE	100260/2015	Securities and Exchange Board of India Vs Ms. Somani Cement Company Ltd. and 3 ors.	
32	SEBI SPL CASE	100017/2016	Securities Exchange Board of India Vs Sonbhadra Agro Plantations Ltd. and others.	
33	SEBI SPL CASE	100023/2016	Securities and Exchange Board of India Vs Panchmahal Cement Lt. and others	
34	SEBI SPL CASE	100024/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S BONANZA BIOTECH LTD.	
35	SEBI SPL CASE	100051/2016	Securities and Exchange Board of India Vs M/s. Bonanza Biotech Ltd. BBL. and 6 others.	
36	SEBI SPL CASE	100008/2017	Securities and Exchange Board of India.....complianant Vs Mr. Ravi Prakash Pincha....and 3ors	



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
37	SEBI SPL CASE	100013/2017	SECURITIES AND EXCHANGE BOARD OF INDIA Vs Sameer S. Joshi	
38	SEBI SPL CASE	100005/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs AMAR SIGH BISHT	
39	SEBI SPL CASE	100009/2018	SEBI Vs PRASHANT JAIDEV WASANKAR AND ORS.05	
40	SEBI SPL CASE	100016/2018	Securities and Exchange Board of India Vs M/S. PANCARD CLUBS LTD AND ORS.05	
41	SEBI SPL CASE	100011/2019	NATIONAL STOCK EXCHANGE OF INDIA. Vs GITANJALI GEMS LIMITED AND ORS.	PP
42	SPL.CASE	224/2020	SEBI Vs ABHAY RAM DAHIYA.....OTH 2	PP
<b><u>HIGH COURT STAYED</u></b>				
43	SEBI SPL CASE	100018/2007	Securities and Exchange Board of India Vs Kosha Investment Limited and 1 other	Modi Kevin A. Chettiar
44	SEBI SPL CASE	100041/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs AKIRA INVESTMENTS PVT. LTD.	